| Annexure 5 | | | | | | | | | | | | | | |
|---|------------------------|-----------------|---------------------------|----------------|----------------------------|-----------------------------------|-----------|------------------|------------------|-------------------|-----------------|--------------------|-------------|--|
| Name of the corporate debtor: Gupta Synthetics Limited; Date of commencement of liquidation:14th July, 2020; List of stakeholders as on: 18th October, 2022 | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| List of operational creditors (Employees) | | | | | | | | | | | | | | |
| (Amount in Rs.) | | | | | | | | | | | | | | |
| Sr. No. Name of authorised | | Name of workman | Details of claim received | | Details of claims admitted | | | | Amount of | Amount of any | Amount of claim | Amount of claim | Remarks, if | |
| | representative, if any | | | | | | | | contingent claim | mutual dues, that | rejected | under verification | any | |
| | | | | | | | | | | may be set off | | | | |
| | | l | | | | | | | | | | | | |
| | | | Date of receipt | Amount claimed | Amount of claim | Amount of claim for the period of | Nature of | % share in total | | | | | | |
| | | | | | admitted | twenty four months preceeding the | claim | amount of claims | | | | | | |
| | | | | | | liquidation commencement date | | admitted | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| 1 | | NA | | | | | | | | | | | | |
| Total | | | | - | - | - | | - | 0.00 | 0.00 | - | 0.00 | | |